

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:1463
ANSWERED ON:30.11.2011
RICH AND POOR
Khaire Shri Chandrakant Bhaurao

Will the Minister of PLANNING be pleased to state:

- (a) the criteria fixed by the Government to identify the poor and rich in urban and rural areas in the country; and
- (b) the category under which the persons who earn only Rs.6000/- per month and supporting a family of eight members has been placed?

Answer

MINISTER OF STATE FOR PLANNING, SCIENCE & TECHNOLOGY AND EARTH SCIENCES (DR. ASHWANI KUMAR)

(a) & (b): Based on criteria recommended by N.C.Saxena Committee & Hashim Committee for identification of families to be assisted under Central Government schemes in rural and urban areas respectively, Ministry of Rural Development and Ministry of Housing & Urban Poverty Alleviation finalized the criteria for the Socio Economic & Caste Census (SECC), 2011 for collecting information on socio economic indicators. The criteria for rural and urban areas are given in the statement at annexure I & II respectively. The SECC, 2011 survey is for identifying the eligible families to be targeted under various schemes and programmes of the Central Government rather than attempting to segregate poor from the rich.

The Government have decided to determine the eligibility and entitlement of rural households in the country for different Central Government programmes and schemes on getting the survey results, analyzing it and arriving at a consensus on the methodology after consulting the states, experts and civil society organizations.